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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.401/2019
This the 19th day of June, 2019

CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).

Y. S. Langade, S/o Sh. Subhash
Nathuji Langade, Aged 2baout
35 years, R/o- AT-Post-Varha,
District-Amravati, Pin-444903
(Office Address: worked as GDSBPM
at Varha (BO), Tiosa (SO),
Postal Department).

... **Applicant.**

(By Advocate Shri S. P. Singh)

VERSUS.

1. Union of India through
The Secretary,
Government of India,
Ministry of Communication,
Department of Post,
Dak Tar Bhawan,
New Delhi- 110 001.
2. The Chief Postmaster General,
Maharashtra Circle,
Mumbai-400 001.
3. Director of Postal Services,
Nagpur Region,
Nagpur-440 001.
4. Senior Superintendent of Post
Offices, Amravati Region,
Amravati 444 602.

... **Respondents**

O R D E R

Per: R. Vijaykumar, Member (A)

1. When the case is called out, Shri S. P. Singh, learned counsel appeared for the applicant.
2. The applicant has filed an appeal against the order of the Disciplinary Authority dated 20.07.2018 but has not received any orders as passed by the Appellate Authority till date.
3. The applicant has filed this application on 12.06.2019 seeking intervention by this Tribunal.
4. In the given circumstances, the OA is disposed by giving directions to the respondent no.3 to consider the appeal already filed by the applicant and to pass a reasoned and speaking order within four weeks from the date of receipt of a certified copy of this order and communicate the same to the applicant within two weeks thereafter.
5. In these circumstances, the OA stands disposed of without any order as to costs.

(R. N. Singh)
Member (J)

V.

(R. Vijaykumar)
Member (A)